

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

ORDER OF THE HEARING ON 16<sup>th</sup> April, 2024, 10:30 A.M.

CP (IB) No. 55/CB/2022, IA (IB) No. 88/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rashmi Cement Ltd. -Vs- Bhilai Jaypee Cement Ltd.
Under Section	9 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

For Respondent (s)

**ORDER**

**IA (IB) No. 88/CB/2024**

There is no representation for both sides. List the matter on 30.04.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**